

on lands belonging to Central Government Departments at Bombay are as under:—

	No. of hutment
1 Airforce	7,287
2 Navy	1,412
3 Army	3,169
4 Civil Aviation	1,369
5 IAAI	13,146
6 Western Railway	4,093
7 Central Railway	6,764
8 Atomic Energy	609
9 CPWD	425
10 Bombay Port Trust	2,492
11 Bombay Telephones	748
12 IIT (Powai)	17
13 NITIE (National Institute for Training Industrial Engineers)	139
TOTAL	42,000

(b) and (c) The State Government has to pursue action in consultation with the CPWD and the Bombay Port Trust for carrying-out improvement works in slums on lands belonging to them on the basis of No Objection Certificate issued by them and also decide the re-location of the slums on lands belonging to the Department of Atomic Energy. The Ministry of Defence has also agreed in principle for provision of basic amenities in the selected slums on Defence lands. It is for the State Government to work-out the details in consultation with the Ministry of Defence.

संविधान के अनुच्छेद 45 के अधीन बालकों को मुफ्त तथा अनिवार्य शिक्षा

1865. श्री शिव कुमार मिश्र :
क्या शिक्षा और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) संविधान के अनुच्छेद 45 में, की गई परिकल्पना के अनुसार प्रारम्भिक शिक्षा को सर्वव्यापक बनाने के उद्देश्य को प्राप्त करने के लिए अब तक क्या प्रगति की गई है ; और

(ख) इस उद्देश्य को पूरी तरह प्राप्त न कर पाने के क्या कारण हैं और अब इस संबंध में लक्ष्य पूरा करने की तारीख क्या है ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में राज्य मंत्री (श्रीमती शीला कौल) : (क) उत्तर प्रदेश को छोड़कर, जहाँ कक्षा-vii और viii में लड़कों की शिक्षा को अभी निःशुल्क किया जाता है, देश के सभी राज्यों और संघ शासित क्षेत्रों में इस समय सभी सरकारी, स्थानीय निकायों और महायता प्राप्त स्कूलों में कक्षा-i से viii तक शिक्षा निःशुल्क है। 16 राज्यों और 3 संघ शासित क्षेत्रों अर्थात् आंध्र प्रदेश, असम, गुजरात, हरियाणा, हिमाचल प्रदेश, जम्मू और कश्मीर, कर्नाटक, केरल, मध्य प्रदेश, महाराष्ट्र, उड़ीसा, पंजाब, राजस्थान, तमिल नाडु, उत्तर प्रदेश, पश्चिम बंगाल, अण्डमान और निकोबार द्वीप समूह, चण्डीगढ़ और दिल्ली में अनिवार्य प्राथमिक शिक्षा के लिए विधान उपलब्ध है।

छठी पंचवर्षीय योजना (1984-85) के अन्त तक प्रारम्भिक स्तर पर 1084.68 लाख (78.8%) तक नामांकन पहुंच जाने की सम्भावना है।

(ख) प्रारम्भिक शिक्षा को पूरी तरह से सबको सर्व-मुलभ बनाने के लक्ष्य को प्राप्त न करने के लिए जनसंख्या में वृद्धि तथा लोगों की सामाजिक परिस्थितियां बहुत ही जिम्मेदार हैं। पढ़ाई बीच में छोड़ जाने वालों तथा गतिरोध में दाखिले की प्रगति पर भी विपरीत प्रभाव पड़ता है। छठी पंचवर्षीय योजना

के नीति-ढाँचे के अनुसार 1990 तक प्रारम्भिक शिक्षा को सर्व सुलभ करने का लक्ष्य है ।

Allotment of Maruti Cars to Members of Parliament from manufacturer's quota

1866. SHRI SYED RAHMAT ALI: Will the Minister of INDUSTRY be pleased to state:

(a) the criteria for giving Maruti cars to Members of Parliament including the ex-Members of Parliament who booked cars in time from manufacturer's quota;

(b) what steps are being taken to end discrimination between Members of Parliament; and

(c) by what time all the Members and ex-Members of Parliament are likely to be given Maruti car?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATABHI RAMA RAO): (a) Although there is no separate quota or criteria for allotment of cars to Members of Parliament, Maruti Udyog Ltd. are doing their best to meet requirements of present and ex-Members of Parliament.

(b) No such instance has been reported;

(c) Allotment of cars out of the manufacturers' quota is being made to only those who have booked the cars and have also asked for allotment out of the quota. It is not possible to indicate the time by which all present and ex-Members of Parliament would be given cars.

Revamping of BBJ Co. Ltd., Calcutta

1867. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of INDUSTRY be pleased to state:

(a) whether the I.R.C.I. has submitted a report for revamping the Braithwaite, Burn and Jessop Construction Co. Ltd., Calcutta;

(b) what steps have been taken/proposed to be taken as per I.R.C.I. recommendations for manning it departmentally; and

(c) whether Government have received any representation dated 23rd May, 1984 from B.B.J. (Braithwaite, Burn and Jessop Construction Co. Ltd.) staff Union for revitalisation of the said company, if so, what steps have so far been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATABHI RAMA RAO): (a) Yes, Sir.

(b) There is no proposal under consideration to take any steps to run B.B.J. departmentally, for the present.

(c) Yes, Sir. However, no new suggestions have been made in the representation dated 23rd May, 1984 received from B.B.J. Construction Co. Ltd. Staff Union; therefore, no specific action is proposed in this behalf.

Request to revise the list of 'No Industry Districts'

1868. SHRI VITHALBHAI MOTIRAM PATEL:

SHRI CHIMANBHAI MEHTA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that there are requests from various State Governments and other institutions to revise the list of 'No Industry District';

(b) whether it is also a fact that there is a request to revise the definition of a 'No Industry District'; and

(c) whether there is a proposal to accept the taluka or a block as the unit instead of a District for determining backwardness?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATABHI RAMA RAO): (a) Yes, Sir.

(b) Yes, Sir.